[जॉर्ज फन न्डीज]

के परित्रारों को जो पैसा दिया जाना चाहिए और श्रण्घात पे जो लोग घ'यल हुए, उन कोगों को जो पैसा दिया जाना चाहिए, वह देने का काम ठीक समय पर किया जएगा...(ब्यवधान)

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): That is a good decision.

श्री सुर्नेन्द्रजीत जिह श्रहलु बाजिया: श्रभी जेसा कि श्रीरफ साहब ने वताया कि इंडियन एयरलाइंस की एयर बस ए-3'0 की बंगलीर दुर्घटना में जो लोग मरे हैं, उनके किसी रिफ्टेदार को नौकरी दी जाएगी नो क्या रेलवे मंत्रालय के पास भी उनत दुर्घटना के निए इस प्रकार का कोई परवाब विचाराधीन है?

श्री जांशं फर्नान्डीज : ऐसा कोई प्रस्ताव नहीं है।

श्री स्नाहर पाँडेय : प्रस्ताव तो कर दिया है सदस्य महोदय ने...(व्यवधान)

श्री गाँजं फर्ना डोज: हमारे सामने ऐसा कोई प्रस्ताव नहीं है.. सदस्य महोदय ने (1) केवल सवाल किया है। प्रस्ताव करने के कुछ नियम होत हैं। ऐसा कोई प्रस्ताव नहीं है।

श्री सुद न्द्रजीत सिंह ग्रहलु शिया: यह मेरा प्रस्ताव है श्रीपका...(व्यवधान)

श्री जो**र्ज फर्नान्डोज**ः वह मैंने सुन लिया, पर ऐसा कोई प्रस्ताव हमारे सामने नहीं है ।

श्रायश जी, कुछ माननीय सदायों ने यह भी श्रन किया कि श्रलग-श्रलग जीनल ने वे में किस प्रकार श्रीर कैसे श्रायात होने हि... (श्रावशान)

श्री कपित वर्मा: प्राइगा फेने रीजन स्थाला, कोई न हो तो श्रदात श्रपको हुशा होगा... श्री जॉर्ज फर्नान्डोज: कोई श्रंदाज नहीं है। कुछ भी जानकारी मेरे हाथ में होती तो सदन के सामने न रखता तो कहां रखता? जंसे ही रिपोर्ट क्रा जाएगी, तो सदन को बताऊगा।

श्रव जहां तक हर जोन पर ितना श्रपघात हुआ, यह बात यह पर छेड़ी गई है कि क्षाउथ सेंद्रल रेलवे में अपघातों का श्रनुपात बढ़ता पया है, ऐसा माननीय सदस्य ने श्राक्षेप किया ।

On the South Central Railway, there were 40 accidents in the current year as against 45 during last Therefore, to conclude that on the South-Central Railway, there are a very large number of accidents and it is heading the statistical table of accidents would not be very correct, because the statistics in my possession state the contrary. ग्रंत में ग्रध्यक्ष जी, सदस्यों का श्राभारी है कि सङ् प्रश्न पर जो भी भुद्दे बहस में उठाए गए हैं उन पर यह बहस छिड़ी है। अभी रेल बजट पर वहस होनी है सदन में ग्रीर यही निवेदन करना चाहुंगा कि इस मुद्दे पर, इस मशले पर कुछ ठोस बहस जसर हो जाए ताकि कर्मचारियों के प्रशिक्षण से लेकर रेलों के ऐश्सीडेंटस तक के वारे में उनको सचेत करने के बारे मे कुछ कार्यवाही करना जरूरी है, मैं मानता हूं कि जरूरी है । इसीलए उन्हें सचेत करने से लेकर रेलवे इंजन, रोलिंग स्टाक ग्रादि सारी चीजों में जो सुधार की भ्रावश्यकता है उस पर सदन में कुछ ोस सुझाव ग्राए ग्रीर सदन जो स्झाव देगा उस पर श्रमल करने के लिए. सारी जिम्मेंदारियों के बावज़द उन पर कार्यवाही करेंगे

STATEMENT BY MINISTER

Revision of Tarif for Telecommunication Services

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF

LAW AND JUSTICE (SHRI DINESH GOSWAMI): Mr. Vice-Chairman, Sir, on behalf of my colleague Shri K. P. Unnikrishnan, Minister for Surface Transport and Communications I rise to make the following statement:—

- 2. The Honourbale Members are aware that Telecom services from a basic infrastructure and the Government is committed to its faster development and providing better accessibility, connectivity and improvement in the quality of services. It is also the policy of the Government to extend the telecommunciations into the rural sector so that the remote villages are brought into the main stream of national life. The emphasis will be on a balanced development including rural sector and efficiency in the services.
- 3. Telecommunication services аге capital intensive. However to constraint of resources and priorities of other competing demands, the telecom sector has not been able to adequately fund its expansion programmes. At the same time, investments in telecom fetch additional resources, which an, in turn, be plough ed back to accelerate development. Given the right impetus, the telecom sector could grow into a self-sufficient service. Also, there are certain anomalies in the tariffs-which I will presently mention-which need to be rec-Keeping these factors in tlfied. view, I propose to make the following modifications in the existing tariff structure as a measure of rationalisation :

A. Charges for metered calls

Presently, the charges for metered calls are as under:—

Upto 275 calls-Free.

276 to 2,000 calls—80 paise per call.

2001 to 5,000 calls—Re. 1 per call.

Over 5,000 calls—Rs. 1.25 per call.

The above tariff structure is somewhat irrational. Those who use the telephones most have to pay relatively higher tariffs. The existing tariff structure also results in more telephones being cornered by a person just to save on call charges. To rectify these defects, it is proposed to make the call charges Re. 1.10 per call, for calls in excess of 1,000, including free calls. For calls upto 1000, including free calis, the existing rate of 80 ps. will continue.

B. Rates for operator assisted trunk calls—national and international

Presently, there are two systems of trunk calls viz., Subscriber Direct Dialing (STD & ISD) Facility Operated assisted calls. Operator assisted calls involve the handling of a call by a number of operators before it matures. The trunk lines are also held up for a longer time than in the case of directly dialled calls. the cost to the Department of an operator assisted trunk call is much higher than that of a subscriber dialled call. However, the tariffs for booked trunk calls are less than the revenue for STD calls of standard duration. It is, therefore, proposed to revise the prescirbed trunk call rates to levels which broadly correspond to STD revenue for a call of equal duration. The details are contained in Statement-I. (See below).

C. Telephone rentals and free calls

Another anomalous situation now obtaining is that in several cases the value of free calls is far in excess of the rentals payable. This is untenable. The alternatives are to keep the number of free calls unchanged and increased the rentals correspondingly or to reduce the number of free calls, in which case the increase in the rentals will not be so steep. I propose to adopt the latter and reduce the number of free calls to 150 for a bio-monthly period and to modify the rentals so as not to be less than the value of the free calls. At the same

[Shri Dinesh Goswami]

time, I am glad to inform the House that for small exchanges of less than 100 lines each on measured rate system, the rental is now proposed to be reduced from Rs. 125 to 100. The concession will largely benefit the rural sector. A Table showing existing and the revised rentals/free calls is placed at Statement-II. (See below).

Statement by

D. Telex rentals and calls charges

(i) Rentals

The present system of telex rentals is not quite satisfactory. The rentals are related to the distance of the subscriber from the main telex exchange. Accordingly, they vary from Rs. 1500 per annum to about Rs. 20,000 if the distance exceeds 20 kms. Such wide disparities are totally unjustified. There have been several complaints from telex users about this irrational feature. To rectify this, the revised tariff structure provides uniform rate of rental for all telex subscribers located within the local area, irrespective of the distance from the Exchange. The new rates will be as under:

Telex Exchange capacity Rental

Rs. 1500 per annum. Less than 300 301 1000 Rs. 2000 per annum. 1001-5000 Rs. 2500 per annum. Above 5000 Rs. 3000 per annum.

(ii) Telex Call charges

The present rate of telex call charges is Re. 1 per unit, which was fixed in 1976 when the telephone call rate was 30 paise. A rate of Rs. 3 would be now justified. However, in order to encourage telex usage, a uniform rate of Rs. 2 is now proposed.

E. Time and zone metering

I provose to introduce the concept of time and zone metering for local

- calls. A major advantage of this feature will be a relief on the telephone exchanges which are already congested. The introduction of vised sariff in this respect would depend on the availability of necessary equipment and how soon the same can be provided. My Department is examining these aspects with a view to enable introduction of this system as early as possible.
- 4. No, some good news I am happy to announce the following concessions in telecom fariffs for a variety of users: --
 - (i) With a view to encourage the use of telephones in the rural sector, the call charges will be reduced by 50 per cent in respect of Long Distance Public Telephones (LDPTs) located in rural area. This will be valid for a period of 3 years.
 - (ii) The reduction in rentals from Rs. 125 to Rs. 100 of exchanges less than 100 lines will benefit the rural sector.
 - (iii) The rate of Rs. 1.10 per telephone call involves a substantial concession for those who make more than 5,000 calls bi-mouthly.
 - (iv) Rationalisation of telex rentals is another major concession to those who are located for oil from the Telex exchanges.
 - (v) In addition, I propose a 25 per cent concession in the telephone rentals for the following categories.
 - (a) Institutional (non-residential) telephones in all recognised educational institutes like schools. colleges, Universities etc., non-commercial research organisations.
 - (b) Upto 2 telephones (non-residential) in recognised institutions like Homes for the Aged, In firm, Spastics, Handicapped, Deafdumb-mute persons. Orphanages

and Voluntary organisations working for tribal welfare.

(vi) As an encouragement to the Press and News agencies like PTI, UNI a 50 per cent concession in the rentals for leased circuits used for data transmission/fascimile by News agencies and newspapers for propagation of news. This will not extend to circuits hired for transmission of commercial data to commer-

cial institutions like Banks etc., or video text/news-scan services, etc.

5. I do hope that the Honourable members will appreciate the measures proposed for rationalisation of tariffs and the concessions that have now been proposed. I assure this House that the Telecom Sector will continue to work for improvement in the quality of services and customer satisfaction and extension of service to the remote corners of the country.

Statement-I The existing and revised rates for Operator Assisted Trunk Calls

(a) National

| D | | ce Sla | • | | | | | Existing Trunk Tariff (3 minutes) | (3 minutes) |
|--------------------------|-------|--------|-------|------|--------|-----------|-----|-----------------------------------|------------------|
| Upto 20 | | | | | | • | | | Rs. 2 |
| > 20- 50. | • | | | | | | | Rs. 4 | Rs. 5 |
| >50-100 | | | | | | | | Rs. 8 | Rs. 15 |
| >100 200 | | | | | | • | | Rs. 16 | Rs. 25 |
| >200 500 | | | | | | | • | Rs. 27 | Rsl 45 |
| > 500 - 1000 | | | | | | | • | Rs. 36 | Rs. 55 |
| Above 10 | 00 | | | | | | | | Rs. 75 |
| (b) Internatio | nal | | | | | | | **(Onc Minute) | **(One Minute) |
| I (a) Neigh (b) Other | houri | ing SA | ARC | cour | itries | | | Rs. 20 Rs. 25 | Rs. 26 Rs. 30 |
| II Countries Oceania | in A | Africa | , Eur | ope, | Gulf, | Asia • | and | Rs. 45 | Rs. 50 |
| III All Cour | | | | | | | | Rs. 55 | Rs. 60 |

^{**}M i nimum 3 n inutes.

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Statement-II

Statement showing the existing Rental|Free Calls and as now revised (MR)

| Evahanga Sustama | As now ex | kisting | As now proposed | | | |
|--|-----------|---------|-----------------|--------|----------------|--------|
| Exchange Systems | | Rentals | Free Calls | Rental | Free s Call | |
| | | | (Bi-mon | thly) | | |
| | | | | In No. | | In No. |
| Less than 100 lines | | | Rs. 125 | 275 | Rs. 100 | 150 |
| 100 and above but below 1000 lines | | | Rs. 140 | 275 | (Rs. 150 | 150) |
| 1000 & above but below 10000 lines . | | | Rs. 160 | 275 | (Rs. 200 | 150) |
| 10000 & above but below 30000 lines . | | | Rs. 200 | 275 | (Rs. 200 | 150) |
| 30000 & above but below 1 lakh lines . | | | Rs. 250 | 275 | Rs. 250 | 150 |
| 1 lakh & above but below 3 lakh lines. | | | Rs. 300 | 275 | (Rs. 330 | 150 |
| 3 lakh lines and above | | | Rs. 330 | 275 | (Rs. 330 | 150 |

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You can give the salient features.

PROF. CHANDRESH P. THAKUR. (Bihar): Give us the highlights.

SHRI DINESH GOSWAMI: You want the highlights. One of the highlights is that there has been a change in the charges for metered calls. At present free calls upto 275 are allowed on a bi-monthly basis and the charges are:

| Upto 275 calls | Free |
|------------------------|-------------------|
| From 276 to 2000 calls | 80 paise per call |
| From 2001 to 5000 call | is Re. 1 per call |
| Above 5000 calls | Rs. 1.25 per call |

Now the situation is that those who utilise phones more tend to corner more telephones in order to bring their calls to the minimum limit. Therefore, now it has been revised as:

Upto 1000 call, with free calls 80 paise upto 150 per call Above 1000 One slab of Rs. 1.10 per call.

There has been some revision of trunk call charges which is given in Annexure I to the statement, by which we have brought at par the trunk calls with the STD calls because now the STD calls cost more.

There has been some corresponding revision of traiff for international trunk calls.

So far as rental-free calls are concerned, there were seven slabs earlier. Now we have brought them down to five with the minimum slab being reduced from Rs. 125 to Rs. 100 and the maximum slab has been kept at the same rate of Rs. 330. But the slabs have been rationalised. Now there will be slabs of 100, 150, 200, 250 are 330.

So far as telex rentals are concerned, there was an irrationality in the sense than those who used utilise telex had to pay Rs. 1500 per annum upto 5 kilometres and incidental charge was calculated at Rs. 450 per kilometre beyond the radius of 5 kilometre with the result that some of the subscribers within a radius of five kilometres had to pay only Rs. 1,500 per annum but those who are located at, say, 20 kilometres, had to pay Rs. 18,300. This, we felt, was not rational and now have, more or less, rationalized it in that if the Telex Exchange capacity is less than 300, the rental will be Rs. 1,500. Then, 301 to 1,000 it will be Rs. 2,000; 1,001 to 5,000 it will be Rs. 2,500 and above 5,000 it will be Rs. 3,000. Therefore, a person who had to pay Rs. 18,300 earlier, cause of some irrationality in the structure of telex rental rates. will have to pay an amount which is more rational.

So far as telex call charges are concerned, from Re. 1 per unit the rate has now been increased to Rs. 2, and corresponding increases will be made taking into consideration the distance involved.

Now there are some concessions given in telephone rentals. A concession of 50 per cent is given to long distance public telephones, particularly to help the rural areas. Concessions are given to recognized educational institutions like universities, research institutes, colleges and student's hostels. Concessions are given to institutions like Homes for the Aged, Infirm, Spastics, Deaf-dumb-mute capped. Orphanages and voluntary organizations working for tribal welfare, etc., recognized by the State Government up to a maximum of two telephones each.

A concession of 50 per cent is given in the rentals for leased circuits to news agencies such as PTI, UNI, Samachar Bharati and newspapers for data transmission/fascimile for the propagation of news, etc., as may be prescribed from time to time.

Now, Sir, these are the main features of this statement which I am making on behalf of my colleague, Mr. Unnikrishnan.

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Vice-Chairman, Sir, I will begin with a request to the honourable Minister that because he does not belong to this particular Ministry if he is not able to reply to all the questions properly, may I expect replies to them from the Department in due course? Sir, I am not going into the merits of the charges being increased because know that for capital intensive services like telecommunications he may have to increase the charges. I would not question that for another reason also, that is, if we are able to the services, because I am more concerned with the services. I know that my other friends will question him about the charges and so I leave it at that.

At the moment I am on the vices. On the 14th March in reply of the honourable Minister of Communications to Unstarred Question No. 170, details of excess billing for the different years have mentioned. It statistically proves that about one per cent of the bills have been questioned about excess billing. I am not concerned with this one or two per cent, but the question is, why should there be even a single excess Because, the amount involved may be much more in totality though the number of bills may be less. In the same reply the Minister has mentioned some remedial measures taken by the Government. Remedial measure (c) says:

"The facility of detailed billing of STD/ISD calls free of cost has been allowed to subscribers, wherever existing exchange facilities permit this."

I would like to inform the honourable Minister that specially in the city of Calcutta, as the honourable Minister himself has agreed, telephone communication is deteriorating stead of improving, and this facility 6 P. M. is not at all available there. Item No. (d)—I am not

going into the details—simply says:

"Facility of fortnightly meter reading."

I can say that this meter-reading fortnightly is not being given even to the MPs regularly. It comes after two months, three months. months, six months. Then it comes useless. The charges are being charged in the Bill, all right. the service is not being rendered.

Then item No. (e), sub-clause (2) says:

"Provision of automatic switchover day and night telex."

Probably it is happening because I really do not know whether it happens or not. How do you create confidence in the minds of the subscribers that it really happens, especially in a place like Calcutta where operators or the telephone staff are least concerned about what is happening to the communication system? You dial 199, you dial 197, you dial 180, 186, you dial emergency calls, nothing is received, and if they are received, they are not replied properly.

Sub-clause (4) says:

"Routine testing of subscribers' meters."

All right. I am not questioning. am not doubting the integrity of the telephone staff. Again how do you convince the subscribers that it is being checked regularly? Therefore, I suggest: Like the electricity meters can you not have meters at the premises where the telephones are installed? If it is technically

possible, I have a second suggestion: Can you make it possible for subscriber to monitor the meter himself by placing it at a suitable place at the telephone exchange itself? It is a question of credility, Sir, I believe the hon. Minister will like to ensure that the credibility of this Department must increase, and then only the subscribers will be satisfied.

Now. coming to the statement which he has made today, again it is a question of service about the telex especially in Calcutta. In certain cases now it has to compete with the FAX service which is verv available so far. But again telex in Calcutta is hardly operating. There is no maintenance at all. I wish 110could do something about it or at least see how we can ensure that the services are given regularly timely.

There is no mention of the FAX service. Do you have that intention to introduce the FAX service in bigger way in our country?

Thank you, Sir.

श्री मोहम्भद खलीलुर रहमान (ग्रान्ध प्रदेश) : जनाब वाइस-नियरमैन साहवः मिनिस्टर साहब ने जो उटेटपेंट पेश विधा है उससे मालम होता है कि अब तक 275 फी काल्स थीं, इन फी बाल्स की घटाकर 150 काल्स दो महीने के लिए कर दी गई हैं। इस तरह से दो दिन में सिर्फ 5 काल्स की वात पड़ती है। मैं समझता हूं कि 275 काल्स जो पहले थीं वही फी काल्स रख दी जायें तो वहन हद तक बेहतर रहेगा । वरना इससे बहत वडा बार पडेगा । एक तरफ ता टैरिया की कीमत वढा दो गई है ग्रीर एक हजार से ज्यादा काल्स हो जायें तो एक रूपरा -दस पैसे होंगे। दुसरी तरफ जो फी काल्स थीं उनको घटाकर 275 से 150 कर दिया गया है । इसलिए मैं मिनिस्टर साहब से देखास्त करूगा वि फी वाल्स की बढाने के ताल्लक से गौर करें।

दूसरी वात यह है कि खास तौर से रूरल एरियान में जो टेर्लाफीन एक्सचेंन लगाये गये हैं, ये दो विस्म के टेलीफोन एक्सचें व हैं। एक तो मैनुब्रल टेर्ल:फोन एक्सचें न हैं ग्रीर दूसर श्राटोमेंटिक टेलीफोन एक्सचें न हैं। मुझे यह कहते हुए इंतिहाई अफसोस होता है कि रूपल एरिया में जितने भी टेलोफोन एक्सचें हैं वे कम नहीं करते हैं। सवस्त्राइबर **टेलीफोन** ते। लगा लेते हैं श्रीर जिस मकसद के लिए टेलीफोन लगाया जाता है वह मकसद पूरा नहीं होता है क्योंकि टेर्लाफोन काम नहीं करता है। कई दफा टेलीफोन श्रयोरिटीज के सामने शिक्षायत भी की गई है, फिर भी कुछ नहीं होता है। खासतीर से एम०पीय० की इंफारमल मुशाबर्ती मीटिंग में भी शिवाधित की गई वहां पर भी यह बात उठाई गई। हमेशा वायदा किया जाता है मगर इसके बावजूद इसकी तरफ तवज्जह नहीं दी जाती है। में मिनिस्टर साहब से दरख्वास्त कहंगा कि रूरल एरियाण में जो टेर्लाफोन लगाये गये हैं उन टेलाफोनों को ऐस बेहतर बनायें ताकि वह मुश्रस्सर ग्रंदाज में काम कर सकें श्रीर उनकी कार कारदर्ग। बहुँ।

तीसरो बात मैं यह कहना चाहूंगा कि कुन्स एरियाज में जो पिल्लिक काल टेलीफोन हैं उनको वह: के पोस्ट ग्राफिस में रखा जाता है। लेकिन जब रात में बाहर से कोई टेलीफोन ग्राता है तो पोस्ट मास्टर नहीं उठता ग्रीर जिसके लिये ट्रंक बाल ग्राता है उससे उसकी बात नहीं कराई जाती। इसलिये इस बात का खास ख्याल रखा जाय कि जो पिल्लिक काल टेलीफोन रूरल एरियाज में ब्लाक ग्रीर मंडल सतह पर रखे गयं हैं उनके लिये खास इंतजाम करें। इन चंद तजाबीज के साथ ग्रापने मुझे जो कहने का जो वक्त दिया है इसके लिये में श्रापका गुक्रगुजार हूं।

الشرى منصد خليل الرهان (آنهرا برديم): جالب والس چيرمين صاحب - منستر صاحب نے جو استيتمنت بيم ديا هے -

اس سے معلوم ہوتا ہے کہ اب نک ٥ > ٢ فرى كالين تهين - أن فرى كالس كو كهناكر 1 كالس دو مهين ليلنّه كردن الله هين - س طرح دو دن میں پانچ ک*الس* کی بات پوتنی ہے ۔ میں سمجھتا ھوں که ٥ > ٢ كالس جو پيالے تهدي ولا نقي توی کالس رئهدی جائیں تو بہت حد تک بہتر رہے گا ۔ ،رنہ اس سے بہے۔ بڑا بہار پڑے کا - ایک طرب تو ڈیرف کی قیمت بوھا دی گڈی معیں اور لیک ہزار ہے زیادہ کالس عو جائیں تو ایک روپیه دارسپه عودعے دوسری طرف جو فری کالس تھیں انکر گھٹاکر ہے۔ ا سے ۲۵۰ کر دیا کیا ہے - اسلئے میں منسٹر صاحب سے درخواست کرونکا که فری کلس بوشانے نے متعلق فور کریں -

دوسوی بات یه قے که خاص طور سے روزا ایردیا میں جو تیلیفون ایکستچینی هیں - یه دو قسم نے تیلیفون ایکستچینی هیں اور دوسوے آڈوسیٹک تیلیفون ایکستچینی افسوس عوتا ہے که روزل ایریاز میں افسوس عوتا ہے که روزل ایریاز میں وہ کام نہیں کرتے هیں - سبکواڈر جس مقصد کے لیئے تیلیفون لکایا جس مقصد کے لیئے تیلیفون لکایا جس مقصد کے لیئے تیلیفون لکایا جاتا ہے - وہ مقصد پرا نہیں هوتا ہے - کیونکه تیلیفون کام نہیں موتا

هے - کئی دفعہ انهورانهز کے ساملے شکایت هی کی گئی ہے - پهر بیی کچھۂ نہھں ہوتا ہے - خاس طور سے ایک چیز - کی انفازمل مشاورتی میٹلٹ میں بھی اس تعلق سے شکایت کی گئی - وہاں پر بھی یہ بات اتهائی گئی - همیشه وهدہ کها جاتا ہے - مگر اسکے باوجود اسکی طرف توجهہ نہیں دی جاتی ہے - مگر اسکے باوجود اسکی میں منسقر صاحب سے درخواست کرونکا که ورول ایریاز میں جو تھلیفوں کو کرونکا که ورول ایریاز میں جو تھلیفوں کو لگئے ہیں - ان تیلهغونوں کو ایسے بہتو باانہی تاکہ رہ موثر انداز میں کام ور سکیں اور انکی کارگردگی

تهسوی بات میں یہ نہنا جاھرنکا که روول ایریاز میں جو پولک تیلهفون ههر - انکو وهان نے پوسٹ آفس میں رکا جاتا ہے۔ لیکن جب زات میں باہر سے کرئی تیلیشوں آتا ہے تر ر بوست ماستر نبيي الهتا -اور جس کیلئے ڈرنک کل آتا ہے اس سے کوری بات نہیں کرائی جاتی۔ اسلكے اس بات كا خاص خيال ركها جائے که جو پیلک کال تیلهفون ررزل ایریاز میں بلاک اور منڈش سطم پر رکھے کئے ھیں انکے لئے خاص انتظام كرين - ان چاد تجاویز کے ساتھ آپ نے جو مجھ كہنے كا جو وقت ديا ہے ۔ اسكے لكے میں آپ کا شکر ڈؤار بھوں ہے

SHRI KAPIL VERMA (Uttar Pradesh): It is most distressing that a big burden has been put on telephone subscribers who are already suffering because of the total breakdown of services in several parts of the country. Only yesterday there was a highly inflationary Budget presented and prices of diesel, petrol, cigarettes and so many other things hiked. The other day the Railway freight and fare were hiked. Now comes another burden,

The first thing is that the charge per call has been increased to Rs. 1.10 and the number of free calls I have gone through been reduced. the Statement. It looks that there is a significant shift in the policy of the Department. Earlier they were depending on borrowings for meeting the deficit. Now they have decided to tax the subscribers. My point is if the services are good, then subscribers may not hesitate to pay a little more, but the whole difficulty is that the services are awful and going down every day.

Now, I would seek clarifications from the hon. Minister. What is the total extra revenue which the Government will be getting from revised tariff and what is the total amount from the internal resources of the Department of Telecommunications, which he is going to through various proposals which have been presented today? How much is the deficit and to what extent will the present traiff raise will meet the deficit? How much relief he given to the rural areas as friend opposite has just now pointed out? Whatever relief you give in the rural areas is welcome, but the point is whether the telephone services are properly functioning there or not. It is clear the services are not functioning properly. So, whatever relief announcements you make remain paper in most of the areas.

Now, the rationale that you have given for revision of rates today is

that you want to undertake an expansion programme and improve quality of the services. These are the two reasons that you have given. But you have not outlined the expansion programme. What is your expansion programme? As far as improvement in services is concerned, probably you are zero at the moment. I have been using telephone for the last 40 years. My friends have talked about Cal utta and other places, but in the city of Lucknow, which is the poiticall heart of India, there is a virtual breakdown of services. You never get 197 or 198 or 199. You will be interested in knowing something funny when Mr. Bir Bahadur Singh became Minister of Communications, I telephoned 197. Firstly, I did not get 197. Somehow I got the Supervisor and asked what was the telephone number of Mr. Bir Bahadur Singh. They said "We have an old directory. We do not know his number because your Communications Minister changes every day. We can give you the number of Mr. Arjun Singh". This is exactly what is happening today, I will not go into details because this is not a debate but a time only for questions clarifications but the main difficulty is that we get inflated bills. This is the main source of worry and most of the subscribers in Lucknow getting inflated bills. As a Member of Parliament in Delhi also I am getting inflated bills running into thousands of rupees. Not only in Lucknow people are getting inflated bills but at many other important centres. This is our main source of worry. We are not getting money from blackmarketeers. We don't get money from the criminals or anything of that kind. We depend on the our salaries or we depend on profession which we have. As honest Minister, Mr. Dinesh Goswami knows how difficult it is to make both ends meet at a costly place like Delhi. How can a Member of Parliament pay thousands of rupees on the telephone even though the telephone is locked? Something is al-

ways going wrong. When I telephoned from the Lobby to my place to tell my servant something, I never got that number for a long time and when I got my number, some crosstalk was going on. It is a well-known fact that linesmen in collusion with their own senior staff, give a lot of free calls and even Trunk calls businessmen and they charge for them form other subscribers. This has not only been happening Lucknow but in Delhi and so many other places. The first thing the Minister must do is to check the inflated calls because even Members of Parliament, a number of them have told me, that they are getting very inflated bills. In Lucknow my telephone which I have got as a Rajya Sabha member was out of order for about 11 months. So many times I complained but nobody bothered and somehow I got it transferred to some other Exchange but the inflated Bills continued to come even when telephone remained locked. I hope the Minister would look into it. I would like to know what measures he is taking to solve this problem. Then, suddenly under today's traiff for 1000 calls you fix a certain rate. I will not go into the details but this Annexure-II you may see. What is the rationale in fixing this? What is the rationale behind the rates for the manually trunk calls? For operated one, you have brought the charge to the STD level. But the charts given, the facts and figures given show a sudden jump and there is no rationale behind it. Sir, I will not take more of your time. The Minister has talked about metering for local calls in his statement. What are the main features or advantages it will have for users?

At the end, I would like to know from the Minister, what measures he is taking to ensure better services to the subscribers because he has cited "improvement of services" as the main reason for increasing the tariff. In fact, the services have come down very, very much both in rural and

|Shr: Kapil Verma|

over the country. This must be corrected,

[The Vice-Chairman (Shri Mirza Irshadbaig) in the Chair.]

The main thing I want to know from the Minister is what measures he is taking to improve the services and to check the inflated bills. Thank you.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): Honourable Members, the time is very short: please take only one minute for putting clarifications.

श्री रामधन्द्र विकल (उत्तर प्रदेश) : हा उस कव कव तक चलेगा ?

उपसमाध्यक्ष (श्री मीर्जा इशादिबेग) : इशाज तो डिबट सम्बलूड करन। है। 8 बजे तक शायद चल संकता है।

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : ग्रापका भाषण होगा विकलजी।

माननीय उपसभाडयक्ष जी, हमारे विधि मंत्रों जो ने दूससंचार मंत्रालय के मंत्रो जो को ग्रन्यस्थिति में उनकी ग्रोर से माननीय श्रो दिनेश गोस्वामी जं। ने जो वक्तव्य संचार मंत्रालय के दूरसंचार के टैरिफ के बारे में रखा है उसमें कल इनके बजट में जो सबसे बड़ा श्रीकमण हन्ना उपभोक्ताम्रों पर वह प्रत्यक्ष सदन सामने है। कल ही टेलाविजन पर दिल्ली दूरसंचार का कार्यक्रम ग्रा रहा था तब मुझे इस बात का बोध नहीं था कि म्राज सदन में भो रखा जायेगा। वड़ी तेजी के साथ धनराशि उपभोक्ताग्रों से वसूलने का प्रयत्न श्रापने किया है वे चाहे टेलाफोन के हों, चाहे ट्ककाल के हों, चाहे टेलेक्स के हों चाहे ग्रीर किसी माध्यम के हों। एकाएक क्रापने ऐस। धनराशि काल के लिए, ट्रंककाल के लिए टेलेक्स के लिए बढ़ा दो है। ये सब साधन अनिवार्य रूप से जनजीवन से जुड़े हुए हैं ग्रीर उन पर जो टैक्प बढ़ा है उससे जनजीवन क्षन्ध

है। स्रापने दूरवर्ती गांवों को राष्ट्र की मुख्य धारा में शामिल करन के लिए यह किया है। माननाथ सदस्यों न कहा कि सविसे हैं और मैं कहना चाहता है कि सविसे की होलत यह है कि टेलाफान का पलूस निकालकर शहरों में लीग घूमते हैं। एक ती फान की घंटी बाता रहती है, कोई उठाता नहीं या बजता ही नहीं है...(समय की घंटी)

उपतमान्यक (श्री मीर्जा इशदिबेंग): यह घंटा मा बन रहा है।

डा० ात्नाकर पाण्डेय: इस घंटी का मैं सम्मान करता हूं। मैं भ्रपन, बात पर भ्रा रहा हूं। कुछ लोगों ने बहुत विस्तार से पूछा भीर मैं काम की ही। बातें पूछ रहा हूं।

उपसभाष्ट्रयक्ष (श्री मीर्जा इशादिवेग): ग्रापने पाठे भी भाषण करने हैं।

डा॰ रत्नाकः पाण्डेय: मैं ग्रा रहा हुं। तो श्रापने काल ५२ या श्रन्य चीजों पर प्रभार डाले हैं। ग्रामीण क्षेत्रों में क्या स्थिति है। मैं ग्रापकी टेर्लाफोन एडवाइजरी कमेटी का मेम्बर भ्रपने िली बःमिश्तरो बनारस में हूं। गांवों में कोई टेल फोन लगवाने के लिए तैयार नहीं होता है। तैयार किया जाता है ग्रादिस्यों को कि टैलं फोन लगा लो। जो श्रापके वहां के ऋधिकारी है वे कहने हैं कि णायद इतने टेल फोन दिलवायें तो मैं एवसचेज चाल करूंगा । ऐसी स्थिति में व्यार्टदस लगाने के साथ ग्रामीण क्षेत्रों में टेर्ल.-फोन विकास के लिए कोई ऐसा माध्यम या कार्यक्रम ग्रापने ग्रपनाया है, कोई योधना श्रापके पास हैं िससे गांवों में टेर्ल फोन का जाल बिए सके क्योंकि ग्रांट के गांव की मानसिकता टेर्ल फोन वार्ल। नहीं है। टेलीविजन भी ग्रभी धीरे धीरे वहां पहुंच रहा है. रेडियो वार्लः मानस्विता तो है। तो उस मानस्किता के विकसित करने के लिए श्रापकी सरकार क्या कर रही है। हमारे बनारस का मैं जानता ह कि वहां के टेलीफ़ोन एक्सचेंज को इलेक्ट्रा-निक बनाने का प्रस्ताव आपके पास पड़ा

हआ है और अभी तक न भवन वन पा रहा है न उसमें इलेक्टानिक एक्सचेंब ेस्ट करने की व्यवस्था हो रही है । मानदीय उपसभाध्यक्ष जी. श्रापके माध्यम न मंदी महोदय को मैं बताना चाहता हं कि पिछली सरकार ने एशिया का सबसे बड़ा हेलीफ़ोन एक्सचेंज केन्द्र उत्तर प्रदेश के महकापर में खोला है। इलेक्टानिक एक्सचेंज इतना प्रोडनशन करने वाला एणिया में कोई नहीं है, वह हमारी सरकार ने किया है। आपकी सरकार टैक्स तो लगा रही है लेकिन सर्विमेन बैटर देने के लिए क्या कर रही है कि गांवों में टेलीफोन लग श्रीर जिनके नाम पर आप टैक्प बढ़ा रहे हैं उनके लिए क्या भ्रापके पास प्लान है शौर नया पयुचर घोग्राम है यह मैं जानना चाहता हं।

SHRI SUNIL BASU RAY (West Bengal): My reaction to this statement is this:

While the rental for the exchanges below 100 lines has been reduced, rentals for all the other citchanges have been increased and the From calls have remained the same for all the exchanges. Now, the rationale behind this scheme is not understood. So, I think the honourable Minister must explain this also. It applies to the long-distance tariff rates also because the rationale behind the crease is not clear. One thing that I want to point out to the honourable Minister is that m view of the higher tariffs for all the means of communcation, whether it is road transport or rail transport or air transport or telecommunication system, which are all going up. I feel that this will cause great hardships to the common people because nowadays it is only the upper class people or the top businessmen or the rich people who use the telephone system, but it is also the middle-class people and the poorer people who use this communication system. So, I think that more benefits should be afforded to them,

The next point that I want to make is this: How is the Department

or how is the Government going to burrove the telephone services? I am asking this question because most of the relephone exchangs are generally inoperative. They do not have the appropriate technical arrangements suitable for this period. The switchover which the Department is making from one type of cables to another type of cables is also causing great hardships to the maustries, to the tactories, which manufacture a certype of telecommunication ables. So, these points are also to be clarified. How the Department is going to expand its satellite service stem or the micro-wave system for after and speedier communication is also to be crarified. This also has to no stated by the honourable Minister. think there is scope for further revision in the rates for the benefit of the common people and I request the honourable Minister to do it. That will help the common people appredate the Budget and also the endeayour that the Minister is making to improve the telecommunication system. This is all that I have to submit.

श्री सुरेन्द्रजीत तिह श्रह्लुवालिया (जिहार): उपस्थाध्यक्ष जी, जब कोई काम करे, तो उने कीएत पूरी मिलती चिह्नए, पर जब काम ही श्रच्छा न हो श्रीरकीमत मांगता हो, तो बड़ा ही श्रक्षसीय होता है।

मुबह् में टेलीफ़ोन पर बैटिए और कहीं का भी नम्बर लगाइये, तो जसमें टेंग्ड जवाब श्राता है कि लाइनें व्यस्त हैं, कुछ देर बाद ट्राई करें शौर नहीं तो कई बार ऐसा जवाब शा जाता है—मैंने कई सज्जनों को श्रपना टेलीफ़ोन नम्बर दिया और वह कहते हैं कि टेंग् बजता है कि यह नम्बर एजिस्ट नहीं करता है। यह पता नहीं लगता कि बौन नम्बर एजिस्ट नहीं करता है। यह समझ में नहीं श्राता और इसमें बड़ा कनप्यूजन हो जाता है। कई बार एयरपोर्ट स्नाप कान्टेक्ट करिए तो पता लगता है कि नम्बर एकिस्ट नहीं करता, कुप्या 197 नम्बर से पृष्ठिए और

[श्री सुरेन्द्रजीत**ि ह ग्रहलु**बःस्यि] 197 नम्बर लगाते रहिए, कोई जठाता हो नहीं है ।

जपपभाध्यक्ष महोदय, मैं श्रापके माध्यम में भाननीय मत्री जी से पछूंगा कि यह जो हम लोगों ने टैरिफ में इन्क्रीज किया है, इसको देखने कर ऐसा महसूप होता है की हमारा नजरिया क्या है, हम क्या देना चाहते हैं ? मैं श्रगर इसको यह कहूं कि यह जन-विरोधी और गरीब-विरोधी टैरिफ लेकर आए हैं, तो कोई श्रन्थाय नहीं करूंगा। उसका कारण यह है कि आपने जहां चार्ज तो दो हपये है, वहां तो नहीं बढ़ाया, पर जहां का चार्ज 45 हपये है, वहां 75 हमये जुरूर कर दिया है।

तो साहब जहां दो रुपने में कोई गरीब अदमी ट्रंक काल कर मकता है, वह तो माईकल पर या बम पर चढ़ कर चला जाता है, अगर किसी कामनमैन को क रूरत है देलीफ़ोन करने की, तो वह एक ह्जार किलोमीटर से ज्यादा दूरी पर जहां उसका कोई रिश्तेदार या कोई जान-पहचान वाला या किसी काम से कोई टेलीफ़ोन अगर करना हो, तो वहां वह करेगा। उसमें भ्रापने 75 हपए कर दिया 45 रुपए से । भतलब ५० रूपए दिया ग्रौर जो दो रुपए वाला है उसको दो रुपए में ही रखा। तो दो स्पए वाले तो हमारे जैंने हैं या कोई व्यापारी हैं जोकि घर से हिलना नहीं चाहते हैं शौर टेली-फ़ोन में बात कर लेते हैं। तो उस पर तो कोई श्रसर नहीं पड़ा, मगर कामन मेन पर श्रमर पड़ा । दुमरे श्रापने जो फ़र्क रखा है डोमेस्टिक या देशी काल्य का ग्रीर इंटरनेशनल काल्म का --जमुमें देशी कारुम महंगी हैं ग्रीर इटरनेणनल काल्स मस्ते हैं । श्रभी कुछ दिन पहने तक हम लोग कई जगह यह प्रयोग करते थे कि धनर कलकत्ता से बंबई नहीं भिल रहा है तो कलकत्ता ये टोकियो क्रोन करते हैं ग्रौर टोकियो वाले को कहते हैं कि बंबई में फ़ीन कर हमारा मैं पेज कन्वे कर दो। वह मस्ते में हो जाता है ग्रौर ज़रूदी हो जाता है। अगर हम कलकत्ता से यंबई लगारहे हैं तो मिलनाही नहीं या पनाचला कि

संबर खराब है या फोन डिसकनेक्ट हो जाता है। मान्यवर, मैं मंद्री महोदय से यह भी पूछना चाहता हूं जो नायत्रीवेव के ध्यूया इनसेट के ध्यू हमारा टेलियम्यू-निकेशन िस्टम चल रहा है, उसमे देखा जाता है कि सदर्ग जोंग के कारूस बहुत जल्दी मेच्योर हो जाते हैं। एस०टी० हीं। घुमाने से मिल जाता है श्रौर वहीं जो ईस्टन जोन है या नार्दर्न जोन है वहां जल्दी मेच्योर नहीं होता । इसका कारण क्या है ? इस पर गौर करने की जरूरत है । महोदय, मैं भ्रापके माध्यम से मंत्री महोदय से यह भी जानना चाहुगा कि गांवों में टेलीफ़ोन ग्रौर गांवों में संचारण की बात हम कर रहे हैं, किंतु गांवों की बात तो छो।इए, कुछक बड़े शहरों को छोड़कर अगर धाप दिल्ली सं पटना टेनेक्स मैसेज भिजवाना चाहें तो उसमें कम से कम एक घंटा लगेगा ग्रौर श्रगर पटना से किसी डिस्ट्क्ट हैडक्वार्टर पर टैलेक्स लगा हम्रा है ग्रौर ग्रगर वहां मैसेन भेजना चाहें तो नहीं मिलेगा। कलकत्ता सं ग्रगर भ्राप किसी डिस्ट्क्ट हैडक्वाटर पर मसेज भिजवाना चाहें तो नही मिलेगा।

इसलिए महोदय, मैं यह कहना चाहता हूं कि इन टैरिएस को बढ़ ने के पहले कम-स-कम इन सवाओं को मुचाइ और मिक्रिय करने की कोशिश कर ता शायद आपको उममें पूरे मुल्क की आबादी की मदद मिल सकती है अन्थ्या इसका विरोध ही होगा और मैं भी इसका विरोध करता है।

SHRI PAWAN KUMAR BANSAL (Punjab): Sir. there are two observations made in the statement which have impelled me to seek clarifications.

He says that those who use the telephone most have to pay relatively higher tariffs and, having been convinced of this he has brought about the changes in the traiffs for the calls. This is contrary to the general policy of ours that it is, in fact, the elitist consumption which has to be taxed more. Take the case of the Income-Tax. There is a higher rate of tax on the higher slab. Take the

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case of electricity tariffs. The rates are higher for those consumers whose consumption is high. Here the honourable Minister wants in fact, he has brought forward an amendment to give effect to these changes in the tariffs-that the people who use the telephone frequently must pay, not at the rates which were fixed earlier, which but at the new rates I can give an example. There higher. is a retired Government official, say the DPI, a poor teacher who rose to that position. Does the Government want that he should not have a telephone? Does the Government want to charge him at the same rate which it charges the businessmen who otherwise also, in collusion with the officials of the telephone exchange, manage to pass off the calls to the Incidentally, I other subscribers? want to read out one sentence of his statement. I just cannot appreciate it. He says:

Statement

"The existing traiff structure also results in more telephone cornened..." - I emphasise the word "cornered"-"...by a person just to save on call charges."

What is the Government up to? If a person asks for a telephone connection, he is using the word 'cornered'! Are they treating him like a criminal or a blackmarketeer? What is the purpose of providing telephone services? Because of the constraint of time I would not like to dwell further on it. But I would like to know from the honourable Minister - I appreciate what has been done in Delhi to provide self-locking system to the subscribers-what is the programme expansion of this service to other other cities metropolitan and would also like to know--this is a personal question-what is the state of progress about the telephone exchange that has been in the pipeling Chandigarh? The people long for The initial, twoare suffering badly. level exchange there is completely out of order not because of the fault of the people managing it but because of oversaturation and it having lived its full life. I would like to know what has been done in this regard.

Finally on the question of propriety of raising tariffs through an order like this at this juncture. We had our Budget yesterday. There used to be a grouse on the part of friends whey they were on this side. but now what the have done is that to obviate the inclusion of this crease in the tariffs in the Budget they have come forward with it just before the Budget. I would wish Government does not resort to practice again.

SHRI SHIV PRATAP MISHRA (Uttar Pradesh): I congratulate the Minister as he has given 25 per cent concession in telephone rental for recognised institutions. He has also given concessions to institutions like homes for the aged and infirm well as handicapped, deaf, dumb mute etc.-those who are living in the recognised institutions. But what those who could not manage to live in the recognised institutions? Can they not get these concessions? This is what I wanted to know from the honourable Minister.

YELAMANCHILI SIVAJI (Andhra Pradesh): Delhi is being connected to neighbouring places like Ghaziabad, Gurgaon, Faridabad and other places. But in other places in rural areas like Vijayawada, Guntur and Tenali, though they are under the same Urban Development Authority, trunk calls have to be booked, like from Vijayawada to Guntur, Gun-So, is there tur to Tenali, and so on. proposal under the consideraanv tion of the Government to see that within the same urban development authority these calls are treated as Then the rise in the local calls? tariff for international calls is only Rs. 5 whereas the rise for inland calls is from Re. 1 to Rs. 30 Then, for operator-maneach call. aged STD call it is said that operator-managed calls are costier to department and provide for the therefore, we are bringing it on a par

[Dr. Yellamanchili Sivaji]

with shore of STD be enhancing the rates. This anomaly does not stand reason because in an egalitarian society it is desirable that ordinary people calling for a hospital or a fire station or a police station should get a concession in their cells. Is there any such proposal under consideration of Government?

SHRI MOTURU HANUMANTHA RAO (Andhva Pradesh): The honourable Minister should reconsider the position in regard to free calls. Already the charges are very high, Even for shifting from one room to anoth, r coom the previous charge was Rs. 50 and now it is Rs. 150 already. So they are making a good business out of it. Even though the previous in stallation is there for an old phone. if another phone comes installation charges are billed again. This was everything is charged very high. It this background cutting of the name ber of free calls is indeed horrible, From 275 you have brought it down to 150 for two months. Another aspect I want to bring to the notice of the Minister is that MPs are given 30,000 calls now year. My first think ing was that it was too high. now after one year - I am a mode rate user of phone STD feetilities part other facilities - - now a bill for Ry. 3000 extra has come.

SOME HON, MEMBERS: Event body is thinking like that

SHRI MOTURU AHTKAMUKAH PAO: Perhapa everybody is thinking that MPs have got anough number allowed free. Others are making Some other bills are inuse of it. cluded in our bills. This way it is Some fraud is folding going on. visuoirale, eosfu T think is bor to be seriously considered whether at least the MPs may be supplied meterthey will have their own method in order to detect it. There things are to be seriously considered. I give you one instance. I was not here. I left my quarters and went away. On that day some phonogram charge was put in my bill. I refer red it but no response was there. This way things are taking place. So I request the Minister to elacify these issues. Already the charge is high, I again appeal to the hon, Minister to reconsider this position of free calls. It has to be reconsidered whether this taliff can be charged. It has to be seriously considered.

SHRI DINESH GOSWAMI: Vice-Chairman, Sir, I thank all the Members who have participated in adding for clarifications of the statement. Now, most of the clarificatiers have cone beyond the mont-and naturally because Memhave are agitating over the functioning of telephone. Hon, Members will probably appreciate that I transling somebody else's buby, (Interruptions) I think he will be the person to respond to all these que ries that have been made when the proper occasion comes. But it does not mean that I am not trying to respond to these points as far as I em in a position to respond,

Now, there has been a very strong complaint regarding excess billing. In the past also...

SHR! PAWAN KUMAR BANSAL (Punish); You also must have experienced it.

SHRI DINESH GOSWAMI: Yes. Everyone does it. We have tried to meet the situation to some extent. We find that according to our statisies the excess billing complaints are 1 per cent, and this goes on inevensing because of STD and inter-We are trying to national dialing. meet this situation by providing the details of the calls that are Even in Delhi where the Members have complained, now a provision exists for detailed bills. Farlier most of my friend; did not wan' these detailed bills. Now we have made it We will give these detaila point. ed bills free of cost. There detailed bills will be provided to the hon. Members free of cost, giving numbers to which calls have made. Obviously hon, Members will be able to find out whether a call has been properly billed or not. Now, this type of detailed bill exists in some places where the situation has improved. Because of financial constraints and other constraints and also constraints of materials, we have not been able to extend it to pa ts of the country. But we are trying to extend these facilities as far as possible to different areas.

Bills are prepared on two-monthly basis. But if there is any complaint from any quarters, not only Members of Parliament but others, meter readings are analysed and the report and the result of the analysis is furnished to consumers.

All attempts have been made improve the functioning of the tele-Digital Electronic phone system. Exchanges are also being installed in the rural areas. But I am aware, because I myself use telephones, there is a lot of scope for improvement in this directions. Obviously we are trying to do our best. Still there is lot of scope for improvement and we do hope that the situawill improve. I can essure you that there will be constant endeavour on our part.

Coming to the question of increased tariff. I would like to point out that the telecom rates are being revised after two years. This has become necessary to compensate, to a substantial extent, the increased cost One of of inputs. my friends asked me what will he the increased amount that will come to the Telephone Department. creased earnings will be to the tune of 593 crores of rupees. Of course 18 crores of rupees will be offset be-Therefore, cause of the concessions. the anticipated additional earnings of revenue is exnected to be 575 crores This will be primarily of runees. from the Trunk Calls (Rs. 263 crores). international calls (Rs. 6 crores)

and from rationalisation of free calls (about 285 crores of rupees).

My friend asked me what type of policy we are pursuing that we have now put one slab of Re. 1.10 above 1000 calls and thereby given some relief to persons who use the telephones most. This has been done because today there is a great demand for telephones. We have used the word 'cornering'. It may be an unhappy situation that a person, sometimes not in his own name, keeps 4 to 5 telephones with the result that he distributes the calls among the 4 or 5 telephones. Because of the existing rate which is Re. 1/up to 5000 calls and Re. 1.25 above 5000 calls, he can save money, I can give you one instance. For example in Delhi a subscriber making 12000 calls will pay Rs. 13,460/ But he can save Rs. 2620/- every month if he has about four telephones. Therefore we have decided to rationalise it so that there may be two slabs and the tendency to have more telephone by a person uses it more, the number being above 5000 calls, is not there and he happy with only one Thereby others in the waiting list can get telephones and we can meet their demands.

Now there have been suggestions that these 150 free calls should be increased to 250 calls. Obviously I am not in a position at the present moment to respond to this request because we have done it after careful deliberation. In other cases also we have made changes. Today a person who uses S.T.D. is to pay more than the one who uses Trunk Call route. On a trunk route, we have to have ope-It takes time. But one has rators. to pay less. We have therefore, decided to rationalise it, thereby people will be in a position to S.T.D. more. We have reduced the free calls from 7 to 5. The "7" slab is totally cumbersome and reducing it to '5' is not going to create any anomalous situations.

[Shri Dinesh Goswami]

The cost of inputs has risen substantially over the years. After all, the Telephone Department or the Telecom Department is also compelled to correspondingly raise its own revenue. Though we would have liked not to do it, we have no other option to do it because of the constraint of resources.

Some of the questions were raised regarding defective meters. Some questions were raised regarding Cal-One of the questions that cutta. was raised was regarding the rura! So far as Calcutta and other things are concerned, I would like to We have taken a numhave notice. **fa**r as the ber of steps so rural areas are concerned. Now there is production of electronic exchanges of various sizes from 64 lines to 512 lines, These will be used largely in rural and semi-urban Now it is true that today even in the rural areas, people have not got that habit of using telephones as much as one would have liked them But it is a question of just putting it across to the people. the rural areas, people are increasingly using the television, and believe that even in those rural areas where people did not have the habit of using telephones, they are beginning to use the telephones. If we can provide the infra-structural facilities, then people will use that and in fact a greater and greater demand is coming from there, and we will try to earmark a percentage of our own resources not only for providing telephones to the rural areas but also for improving the services of rural areas. On the points made by the hon. Members regarding the services well, there is a lot of complaint on this, and I will not hesitating for a moment to say there is a lot of scope for improvement in the services of telephones. And there will be a constant endeavour on our part. And whatever Members have suggestions the hon. given while seeking clarifications these will be taken not of, and if there are some points which I have not replied to, I will see that the hon. Members get the written replies to these points, particularly the first hon. Member from West Bengal who has raised certain queries and asked for a written reply on the points raised by him.

Thank you, Sir.

SHRI KAPIL VERMA About Lucknow also.

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG) Now we will take up further discussion on the Motion of Thanks on the Fresident's Address—Dr. Ratnakar Pandey

SHRI DINESH GOSWAMI: How long will the House be sitting?

THE VICE-CHAIRMAN (SHRI MIRZA IRSHADBAIG): We will try to complete this as early as possible.

MOTION OF THANKS ON PRESI-DENT'S ADDRESS—Contd.

डां० रत्नाकर पाण्डेय : माननीय उप मभाध्यक्ष जी राष्ट्रपति जी के स्रभिभाषण पर मुझे बोलने का अवसर दिया है इसके लिए मैं स्नापके प्रति कृतजता व्यक्त करता हं।

श्रीमन, यह नई सरकार ग्राने के बाद राष्ट्रपति जी का दूसरा ग्रिभभाषण है ग्रौर दोनों ग्रिभभाषणों को पढ़ने के बाद ऐसा लगा कि वर्तमान सरकार केवल बात करने में विश्वास करती है, काम बरने में उसका कोई विश्वास बहुत ग्रिधक नहीं है। क्योंकि सबसे बड़ी समस्या जो इस सरकार के साथ वह यह है कि इस सरकार का जन्म ही एक दूसरे पर विश्वास ग्रौर धोखा देने के साथ हु ग्रा है।

माननीय उपसभाध्यक्ष, जी हमारे देश के जनता दल के नेता माननीय चन्द्रशेख र